

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1694(KB)2019
IA(I.B.C)/485(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	AIRCOM TRAVELS PRIVATE LIMITED VS MOHAN MOTORS DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Avishek Sikdar, Adv.] For the liquidator
Ms. Sahili Dey, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/485(KB)2024:**
 - a. This IA has been filed by the Liquidator to place on record the Progress Report, which is placed at page nos. 25 to 48 of the application. This IA is supported by an affidavit which is placed at page nos. 49 to 51 of the application. The Progress Report is taken on record, and this IA is accordingly **allowed** and **disposed of**.
3. List the main CP for further Progress Report on **17.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.